

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 02.09.2019 (MONDAY)
COURT III
10:40 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 208 of 2019	Baver Suspension Pvt Ltd. Vs. Ashok Kumar Verma & Ors.	Mohit Nandwani	Varun KumarSinha -R1 Pardeep Dhingra-R2 & 3

For Hearing

2.	Comp. App. (AT) No. 101 of 2019	Venkatesh koravadi. Vs. Viney Kaushal & Ors.	Pramod Nair	
3.	Comp. App. (AT) (Ins) No. 220 of 2018	Marvel Business Pvt. Ltd. Vs. J.R. Organics Ltd.	Nipun Singh	Abhishek Anand
4.	Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.	K.Dushyantha Kumar	P.S. Singh
5.	Comp. App. (AT) No. 46 of 2019	Neurosynaptic Communications Pvt. Ltd & Ors. Vs. The Registrar of Companies, Bangalore	Gurminder Dhani	P.S. Singh
6.	Comp. App. (AT) No. 58 of 2019	Late Devraj Dhanram Represented by his Legal representatives: Mrs.Geetha devraj & Ors. Vs. Firebricks & Potteries Pvt. Ltd. & Ors.	Balaji Srinivasan	A Murali (R1-5), Goutham Shivshankar (R9), Vishakha Gupta (R-11), Abhijit Atur (R6-8, 10)

12:00 Noon

For Hearing (Part Heard)

7.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)
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By Order
-sd/-
Registrar